

OFFICE OF THE DISTRICT JUDGE AT DARJEELING
(ENGLISH DEPARTMENT)

ORDER NO. 84/E

DATE : 30-05-2020

By virtue of Calcutta Hon'ble High Court's Notification No. 1573-RG dated 28-05-2020 proclaiming that the order for suspension of all Regular Courts of District Judiciary subordinate to it shall continue to remain in effect till 08-06-2020.

In view of above, all the courts under this Judgeship are hereby to make the Duty Roster only for one day i.e. on **04-06-2020** after consultation with the P.O. of each Court for hearing the urgent matters both relating to Civil and Criminal cases in case of being filed.

Inform all concerned.

Sd/
(Bibhas Chatterjee)
District Judge-in-charge,
Darjeeling.


Memo. No. 574/E

-0-0-0-0-0-0-

Date : 30-05-2020

Copy forwarded for information and necessary action to:-

1. The Addl. Dist. & Sessions Judge, Darjeeling, 1st/2nd/3rd Court.
2. The Addl. Dist. & Sessions Judge, Siliguri, 1st/2nd Court.
3. The Addl. Dist. & Sessions Judge, Kurseong.
4. The Judge Special (CBI) Court, Siliguri.
5. The Judge Commercial Court, Siliguri.
6. The Addl. Dist. & Sessions Judge, FTC, Siliguri
7. The Chief Judicial Magistrate, Darjeeling.
8. The Addl. Chief Judicial Magistrate, Siliguri/Kurseong.
9. The Civil Judge (Sr. Div.), Darjeeling/Siliguri.
10. The Civil Judge (Jr. Div.), Siliguri/Kurseong/Mirik/Mungpoo
11. The Judicial Magistrate, Darjeeling/Kurseong/Mirik/Mungpoo.
12. The Judicial Magistrate, Siliguri, 1st/2nd/3rd/4th Court, Siliguri.
13. The President, Bar Association, Darjeeling/Kurseong/Siliguri.
14. The Govt. Pleader/Public Prosecutor, Darjeeling.
15. The Addl. Public Prosecutor/Govt. Pleader, Kurseong/Siliguri.


(Bibhas Chatterjee)
District Judge-in-charge,
Darjeeling.


OFFICE OF THE DISTRICT JUDGE AT DARJEELING
(ENGLISH DEPARTMENT)

ORDER NO 85/E

DATE : 30-05-2020.

In view of order No. 84/E dated 05-2020, the District Judge, himself shall take up the hearing for any urgent Civil or Criminal Case to be fixed on 04-06-2020 in the event of being filed on that date during Lock down period.

Inform all concerned.


(Bibhas Chatterjee)
District Judge-in-charge,
Darjeeling.


Memo. No. 575/E

-0-0-0-0-0-0-0-0-

Date : 30-05-2020

Copy forwarded for information to:-

1. The Addl. Dist. & Sessions Judge, Darjeeling, 1st/2nd/3rd Court.
2. The Public Prosecutor/Govt. Pleader, Sadar Court, Darjeeling.
3. The President, Bar Association, Darjeeling.


(Bibhas Chatterjee)
District Judge-in-charge,
Darjeeling.